

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI


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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 24/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/588/(IB)/2017
NAME OF THE PETITIONER(S) : STATE BANK OF INDIA
NAME OF THE RESPONDENT(S) : SUMMER INDIA WEAVING & PROCESSING MILLS
PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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	PJ. SRIGANESH	For RESPONDENT	
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	E. OMPRAMASH (Senior Counsel)	for Applicant/financial creditor.	
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I/b P. Elayaprakasam
v. no. Kambhik.

(Ramalingam & Associates)

ORDER

Counsel representing both the parties are present. Heard submissions of both the counsel. Order is reserved.


K Anantha Padmanabha Swamy
Member (Judicial)